

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4586  
ANSWERED ON:22.08.2000  
ORGANISATIONS ENGAGED FOR DEVELOPMENT OF DISPERSED TRIBALS  
UMMAREDDY VENKATESWARLU

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of organizations engaged in the development work of dispersed tribals in the country, State-wise;
- (b) the mechanism of the Government in regard to follow up proposals for the economic development of tribals; and
- (c) the role of TRIFED in this sector?

**Answer**

MINISTER OF TRIBAL AFFAIRS ( SHRI JUAL ORAM)

(a)&(b) The States having Tribal Sub Plan (TSP) area delineated under TSP approach have got dispersed tribal population. 18 States and 2 UTs namely Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Andaman & Nicobar Islands and Daman & Diu have TSP area. The Department in-charge of Tribal development in the States and UTs implement the programme through the district administrations for the economic development of tribals.

(c) TRIFED was established to ensure remunerative prices to Scheduled Tribes for their Minor Forest Produce (MFP)/Surplus Agriculture Produce (SAP) and to save them from exploitation of middlemen.